

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 17 OF 2016 &
IA NO. 35 OF 2016**

Dated: 22nd February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Tata Power Delhi Distribution Ltd.

...Appellant(s)

Vs.

Duggar Fiber Pvt. Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s)

**: Mr. Sanjay Sen, Sr. Adv.
Mr. Alok Shankar
Mr. Vaibhav Choudhary
Mr. Ruth**

Counsel for the Respondent(s)

**: Mr. Manu Seshadri
Mr. Sahiba Ahluwalia for R.2**

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on
23.03.2017.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt